NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 13.12.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali
2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP No.212/BB/ 2017		Admission	252(3)	Varija Roadways Pvt. Ltd. Vs ROC

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
1.	JIGIAR D.	Petitionen	Pager
	CHAUDHARI		The state of the s
	9016310538		

ORDER

PCS for Petitioner Company is present. He reported that, he has complied the objections raised by the registry. Issue notice to ROC-Karnataka, Bangalore. Registry to prepare notice and PCS for Petitioner is directed to collect it from the registry and to serve it on ROC-Karnataka, Bangalore. List it on 12/01/2018.

Member (T)

Member (J)